

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1471/(MAH)/2017

CORAM:

Present:

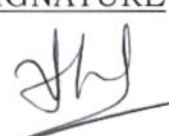

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Cosima Marine Pvt. Ltd.  
V/s.  
Pragati Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                                      | DESIGNATION                     | SIGNATURE  |
|--------|---|---------------------------------|--|
| 23     | Adv Vishal<br>Ramang                      | Advocate for<br>the petitioner. |   |
|        | Adv Akash<br>Jain i/b<br>R.V.J Associates |                                 |  |

ORDER

CP No. 1471/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 13.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)